

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 260
TO BE ANSWERED ON 24.06.2019**

PRADHAN MANTRI KAUSHAL VIKAS YOJANA

**260. SHRI SUNIL DATTATRAY TATKARE: DR. SUBHASH RAMRAO BHAMRE:
DR. AMOL RAMSING KOLHE: SHRI KULDEEP RAI SHARMA:
DR. HEENA GAVIT: SHRIMATI SUPRIYA SULE:**

Will the MINISTER of SKILL DEVELOPMENT and ENTREPRENEURSHIP be pleased to state:

- (a) the details of targets set, achievements/progress made under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during the last three years and the current year, State/UT-wise;
- (b) the details of the funds allocated / released and utilized for the Yojana along with the number of persons benefited/ trained thereunder during each of the last three years and the current year, State/UTwise;
- (c) the details of Skill Development Centres under the Yojana presently functioning in the country, State/UT-wise;
- (d) whether the Government proposes to open such centres under the Yojana in each district of the country and if so, the details thereof;
- (e) whether the Government has reviewed the Yojana to ascertain its shortcomings and the number of persons who got employment thereunder and if so, the details thereof; and
- (f) the further measures taken by the Government to make the Yojana more effective for its better implementation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI R. K. SINGH)**

(a) and (b) Under the Skill India Mission, Ministry of Skill Development and Entrepreneurship (MSDE) is implementing a flagship scheme called the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 with an objective to impart skill training to 1 crore prospective youth pan India for four years with a budgetary outlay of Rs. 12,000 crore. PMKVY has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State- Engagement Component of PMKVY (2016-20).

Under PMKVY 2016-20, as on 12.06.2019, 52.12 lakh (appx.) candidates have been trained (31.08 lakh STT + 21.04 lakh RPL) under STT and RPL in the country. The State/UT-wise details of trained candidates are given at **Annexure I**.

Under CSCM component of PMKVY 2016-20, there is no provision of State-wise funds allocation. As on 12.06.2019, funds amounting to Rs. 3,987.16 Cr. have been disbursed to implementing agency (i.e. NSDC) for implementation of the scheme throughout the country. However, under CSSM component of PMKVY 2016-

20, funds, and corresponding physical targets have been allocated to the States for the implementation of scheme through State Skill Development Missions. The State-wise details of funds disbursed under CSSM component of PMKVY 2016-20, as on 12.06.2019, are given at **Annexure-II**.

(c) and (d) PMKVY 2016-20 does not mandate the establishment of skill development centres, however, training has been imparted through accredited and affiliated training centers (TCs). Under the scheme, the accreditation and affiliation of TCs are being done under single window IT application known as SMART. As on 12.06.2019, 12,127 TCs have been empanelled under PMKVY 2016-20.

Further, Ministry also promotes establishment of model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) in every district for imparting skill training through PMKVY 2016-20. As on date, 837 PMKKs have been allocated across the country covering 717 districts and 543 Parliamentary Constituencies. Out of allocated PMKKs, 610 PMKKs have been already established.

The State/UT – wise numbers of empanelled TCs under PMKVY 2016-20 and established PMKKs are given at **Annexure III**.

(e) and (f) Appraisal of the on-going schemes and consequent improvements is an ongoing process. MSDE has taken various measures and interventions for better implementation of the scheme such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Aadhaar enabled biometric attendance of candidate and trainers, maintaining of all MIS through SDMS portal to check duplication of candidates, etc. PMKVY 2016-20 has provisions relating to continuous as well as performance monitoring of training centre. For ensuring quality of training under the scheme, all accreditation and affiliation of training centre is done through an online portal SMART with inspections done by an independent third party assessment agency. Adding to the improved accreditation process, MSDE has initiated a process of continuous monitoring through various channels and mandatory re-accreditation every year. Under this, self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS) have been adopted. Further, the targets are being assigned to the TCs with a provision for periodic review. The grading is linked to quality of training, infrastructure availability, training capacity, past performance, geographical location and other relevant parameters.

Moreover, under PMKVY 2016-20 scheme, placement tracking is mandatory. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, as on 12.06.2019, 24.56 lakh candidates are certified under STT of PMKVY 2016-20. The number of candidates certified under STT of PMKVY 90 days prior i.e. 14.03.2019 is 23.28 lakh. Out of these candidates, as on 12.06.2019, 12.6 lakh candidates have been placed in various sectors across the country which is 54.12 % (approx.) of the certified candidates.

Annexure I**The State/UT-wise details of trained candidates, as on 12.06.2019, are as under:**

S. No.	State Name	Trained (STT + RPL)
1.	Andaman and Nicobar Island	215
2.	Andhra Pradesh	150605
3.	Arunachal Pradesh	9636
4.	Assam	136476
5.	Bihar	233947
6.	Chandigarh	9917
7.	Chhattisgarh	74225
8.	Dadra and Nagar Haveli	2426
9.	Daman and Diu	2566
10.	Delhi	199831
11.	Goa	3495
12.	Gujarat	157099
13.	Haryana	356993
14.	Himachal Pradesh	55766
15.	Jammu and Kashmir	111547
16.	Jharkhand	92610
17.	Karnataka	235715
18.	Kerala	126341
19.	Madhya Pradesh	389233
20.	Maharashtra	347831
21.	Manipur	21525
22.	Meghalaya	14325
23.	Mizoram	5662
24.	Nagaland	4595
25.	Odisha	190857
26.	Puducherry	12584
27.	Punjab	190606
28.	Rajasthan	418121
29.	Sikkim	4050
30.	Tamil Nadu	351551
31.	Telangana	176216
32.	Tripura	24351
33.	Uttar Pradesh	793816
34.	Uttarakhand	89207
35.	West Bengal	217990
Grand Total		5211930

Annexure II

The State-wise details of funds disbursed under CSSM component of PMKVY 2016-20, as on 12.06.2019, are as under:

S. No	State/UT Name	Funds Released
1	Andaman & Nicobar Islands	2,10,78,767
2	Andhra Pradesh	28,84,26,464
3	Arunachal Pradesh	7,21,32,216
4	Assam	36,95,32,800
5	Bihar	36,81,62,449
6	Chandigarh	6,15,88,800
7	Chhattisgarh	35,57,76,000
8	Dadra and Nagar Haveli	1,10,85,984
9	Daman and Diu	3,00,24,540
10	Delhi	15,39,72,000
11	Goa	10,70,25,937
12	Gujarat	35,94,93,826
13	Haryana	21,56,99,375
14	Himachal Pradesh	21,55,60,800
15	Jammu and Kashmir	22,94,18,280
16	Jharkhand	29,59,64,978
17	Karnataka	21,43,95,135
18	Kerala	22,00,25,988
19	Lakshadweep	1,23,17,760
20	Madhya Pradesh	21,46,66,296
21	Maharashtra	85,77,62,615
22	Manipur	24,99,88,939
23	Meghalaya	12,77,96,760
24	Mizoram	10,88,73,601
25	Nagaland	16,94,76,980
26	Odisha	27,71,49,600
27	Puducherry	2,59,55,280
28	Punjab	26,39,52,000
29	Rajasthan	14,19,35,789
30	Sikkim	2,00,16,360
31	Tamil Nadu	34,43,10,720
32	Telangana	22,94,64,472
33	Tripura	8,37,68,100
34	Uttar Pradesh	52,26,00,000
35	Uttarakhand	20,32,43,040
36	West Bengal	38,04,64,812
Grand Total		7,82,31,07,463

Annexure III

The State-wise numbers of empanelled TCs under PMKVY 2016-20 and established PMKKs, as on 12.06.2019, are given below:

S.N.	State/UT	Empanelled TCs	Established PMKKs
1.	Andaman & Nicobar Islands	6	1
2.	Andhra Pradesh	351	21
3.	Arunachal Pradesh	45	0
4.	Assam	280	20
5.	Bihar	424	43
6.	Chandigarh	37	1
7.	Chhattisgarh	162	26
8.	Dadra & Nagar Haveli	6	1
9.	Daman and Diu	11	1
10.	Delhi	344	6
11.	Goa	18	1
12.	Gujarat	358	32
13.	Haryana	1003	23
14.	Himachal Pradesh	224	10
15.	Jammu & Kashmir	343	12
16.	Jharkhand	145	22
17.	Karnataka	205	34
18.	Kerala	241	9
19.	Madhya Pradesh	899	45
20.	Maharashtra	469	34
21.	Manipur	73	4
22.	Meghalaya	37	3
23.	Mizoram	61	0
24.	Nagaland	35	2
25.	Odisha	339	25
26.	Puducherry	37	1
27.	Punjab	637	24
28.	Rajasthan	1324	33
29.	Sikkim	28	0
30.	Tamil Nadu	888	28
31.	Telangana	369	16
32.	Tripura	126	2
33.	Uttar Pradesh	1988	76
34.	Uttarakhand	238	13
35.	West Bengal	376	41
	Grand Total	12127	610
